

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 29-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1992(CHE)/2023

PETITION NUMBER : CP/IB/330/2019

**NAME OF THE APPLICANT : Government of Tamil Nadu Commercial
Taxes and Registration Department**

**NAME OF THE RESPONDENT(S) : Sripriya Kumar, (Liquidator) (Perfect
International Fabricators Pvt Ltd)**

UNDER SECTION : Rule 11 of NCLT Rules, 2016

ORDER

Ld. Counsel Mr. G. Dinesh Kumar for the Applicant. Ld. Counsel
Mr. G.K. Aneesh for the Respondent.

In this case counter was filed on 06.12.2023 and the Applicant stated that
he is not filing any rejoinder.

Pleadings are complete.

List the matter for hearing on **14.06.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk